

(a) whether it is a fact that the wholesale dealers of edible oils, oil-seeds and food articles in Delhi are evading Central sales tax, income tax and other taxes on large scale;

(b) whether it is also a fact that goods are smuggled out to other States without paying sales tax due to which that State also has to bear the loss of revenue; and

(c) if so, the number of such cases detected by Government during the last three years, the details of the persons found involved and the action taken against them?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (c). No such large scale evasion of sales tax, income tax and other taxes has come to the notice of the concerned departments. However, the Income-tax Department conducted searches in 29 cases of Dry Fruit dealers of Delhi, in November, 1988 and prima facie unaccounted assets worth Rs. 24.43 lakhs were seized.

Setting up of T.V. Relay Centre at Saptsharang Garh, Maharashtra

1870. SHRI HARI SHANKAR MAHALE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up any Television Relay Centre at Saptsharang Garh in Varna region of Nasik district to meet the demand of the people of this region;

(b) if so, the details thereof; and
(c) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). There are at present three low power TV transmitters one each at Nasik, Malegaon and Manmad functioning

in Nasik district. With the commissioning of high power (10KW) TV transmitter under implementation at Aurangabad, the service in the Nasik district is expected to improve further. However, Saptsharang Garh is not expected to be covered because of intervening distance. It is Government's endeavour to extend TV service to uncovered areas as soon as possible, but this can be achieved only in a phased manner depending upon availability of funds for this purpose under future plans for TV expansion in the country.

[English]

FERA Companies

1871. SHRI E.S.M. PAKEER MOHAMED: Will the Minister of FINANCE be pleased to state:

(a) the details of the companies holding the FERA status;

(b) the total value of the Foreign Exchange involved in these companies;

(c) whether Government have received any application from FERA companies to increase their FERA limits; and if so, the details thereof; and

(d) whether any of these FERA companies have violated the laws and if so, the action Government have taken in the matter?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (d). Information is being collected and will be laid on the Table of the House to the extent available.

[Translation]

Development of Tourist Centre in Kanpur

1872. SHRI KESHRI LAL: Will the Minister of TOURISM be pleased to state: